

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 4581 of 2014

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

11/ 25.03.2021 Heard Ms. Shruti Shreshtha, learned counsel for the petitioner and Mr. D.K. Chakaraverty, learned counsel for the respondents through V.C.

2. At the request of learned counsel for the parties, put up this case on **26.04.2021**.

(Deepak Roshan, J.)

Pramanik/